COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 19 OF 2017

AND

APPEAL NO. 20 OF 2017

Dated: 20th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

ANSAL API Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

Due to administrative reasons, the matters could not be taken up.

List these matters on **08.03.2018.**

COURT MASTER